

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 408**  
**IB/579/ND/2022**

**IN THE MATTER OF:**

Shiv Shakti International Private Limited	...	Applicant
Versus		
P.K. Timber Private Limited	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 05.12.2022**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vijay Kumar Gupta, CA  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**13.01.2023.**

*Vishal Rana*

**Vishal Rana**  
**Court Officer**  
**Court-IV**